

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
RAJYA SABHA
UNSTARRED QUESTION NO. 1682
TO BE ANSWERED ON 18.12.2023

ERADICATING ARSENIC FROM GROUND AND DRINKING WATER

1682. Shri Neeraj Shekhar:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of efforts being taken to eradicate arsenic from ground and drinking water in the country as it has reached in food chain also;
- (b) the outcome of such efforts; and
- (c) the details of funds allocated, released, and utilized for eradication of arsenic in ground and drinking water during 2022-23 and 2023-24 till date, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c) Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) since August, 2019 to provide potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household in the country. Drinking Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance

Under JJM, while planning water supply schemes to provide tap water supply to households, priority is given to quality-affected habitations. While allocating the funds to States/ UTs in a particular financial year, 10% weightage is given to the population residing in habitations affected by chemical contaminants including Arsenic affected habitations.

Since, planning, implementation and commissioning of piped water supply schemes based on a safe water source may take time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations, to provide potable water to every household at the rate of 8–10 litre per capita per day (lpcd) to meet their drinking and cooking requirements.

CGWB is implementing Ground Water Management and Regulation Scheme (GWMR) under which CGWB constructs arsenic free wells in arsenic affected areas using the cement sealing technology. CGWB has constructed arsenic safe exploratory wells in arsenic affected parts of the States of West Bengal, Bihar and Uttar Pradesh. So far, 525 exploratory wells tapping arsenic safe aquifers have been constructed under NAQUIM programme including 40 in Bihar, 191 in West Bengal and 294 in Uttar Pradesh. In addition, the innovative cement sealing technique of CGWB has been shared with the state agencies to utilize to construct arsenic free wells.

As a result of these actions, there are only 378 Arsenic-affected habitations in Punjab and West Bengal, as on date. Even in these habitations, the provision of safe drinking water through CWPP has been made available.

Under the JJM the funds are not released separately for eradication of Arsenic in ground and drinking water. The State/ UT-wise details of funds allocated, released, and utilized under JJM for provision of safe and potable water through taps to households including those affected by Arsenic during 2022-23 and 2023-24 are **annexed**.

Annex referred in the reply to Rajya Sabha Unstarred Question No. 1682 to be answered on 18.12.2023

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2022-23

(Amount in Rs. Crore)

S. No.	State/ UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1.	A & N Islands	1.53	9.15	2.16	3.69	0.60	NR
2.	Andhra Pr.	702.95	3,458.20	ND	702.95	305.08	98.75
3.	Arunachal Pr.	451.21	1,116.35	1,116.35	1,567.56	1,278.63	153.03
4.	Assam	1,819.21	6,117.61	4,588.21	6,407.42	3,959.95	442.75
5.	Bihar	54.95	4,766.90	ND	54.95	NR	66.19
6.	Chhattisgarh	147.06	2,223.98	2,223.98	2,371.04	2,097.06	2,079.48
7.	Goa	11.95	49.98	ND	11.95	11.04	20.14
8.	Gujarat	583.39	3,590.16	3,590.16	4,173.55	3,084.89	3,272.38
9.	Haryana	157.47	1,157.44	463.00	620.47	519.77	447.46
10.	Himachal Pr.	818.27	1,344.94	1,344.94	2,163.21	1,615.65	182.41
11.	J&K	605.71	3,039.11	1,439.50	2,045.21	1,142.65	153.69
12.	Jharkhand	199.83	2,825.52	2,119.14	2,318.97	1,789.85	1,593.00
13.	Karnataka	1,263.00	5,451.85	2,725.93	3,988.93	2,778.72	3,196.96
14.	Kerala	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
15.	Ladakh	262.25	1,555.77	382.76	645.01	364.32	NR
16.	Lakshadweep	0.00	36.99	9.25	9.25	NR	NR
17.	Madhya Pr.	1,766.42	5,641.02	2,820.51	4,586.93	3,526.66	3,516.16
18.	Maharashtra	1,557.65	7,831.25	3,915.62	5,473.27	3,109.69	2,972.28
19.	Manipur	142.03	512.05	256.03	398.06	233.64	26.03
20.	Meghalaya	420.52	747.76	1,047.00	1,467.52	1,098.48	122.85
21.	Mizoram	80.08	333.91	448.58	528.66	407.40	45.74
22.	Nagaland	17.00	484.28	484.28	501.28	481.71	52.71
23.	Odisha	1,197.29	3,608.62	1,768.73	2,966.02	2,166.47	2,149.96
24.	Puducherry	6.34	17.83	ND	6.34	0.94	0.22
25.	Punjab	264.78	2,403.46	ND	264.78	264.80	210.69
26.	Rajasthan	1,288.46	13,328.60	6,081.80	7,370.26	3,938.57	4,122.81
27.	Sikkim	112.90	136.17	188.92	301.82	222.53	20.63
28.	Tamil Nadu	534.29	4,015.00	872.96	1,407.25	594.64	665.28
29.	Telangana	37.44	1,657.56	ND	37.44	11.39	13.52
30.	Tripura	175.78	666.97	849.91	1,025.69	798.67	82.64
31.	Uttar Pr.	2,971.74	12,662.05	9,496.54	12,468.28	9,990.16	9,444.95
32.	Uttarakhand	596.09	1,612.50	1,209.38	1,805.47	1,517.93	164.10
33.	West Bengal	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21

DNH & DD does not avail fund

ND: Not Drawn

NR: Not Reported

Source: JJM - IMIS

Jal Jeevan Mission: Central fund allocated, drawn and reported utilization in 2023-24

(As on 13.12.2023)

(Amount in Rs. Crore)

S. No.	State/ UT	Central share					Expenditure under State share
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1.	A & N Islands	3.09	7.52	3.76	6.85	NR	NR
2.	Andhra Pr.	397.87	6,530.49	793.57	1,191.44	668.70	748.40
3.	Arunachal Pr.	288.93	1,057.11	771.21	1,060.14	566.30	72.74
4.	Assam	2,447.47		2,902.00	5,349.47	4,246.20	472.89
5.	Bihar	54.95	-	ND	54.95	NR	NR
6.	Chhattisgarh	273.99	4,485.60	1,985.56	2,259.55	1,370.51	1,364.34
7.	Goa	0.92	11.25	11.25	12.17	2.90	2.94
8.	Gujarat	1,088.66	2,982.85	1,491.43	2,580.09	1,424.19	1,534.25
9.	Haryana	100.70	1,053.44	526.72	627.42	365.14	385.24
10.	Himachal Pr.	547.56	379.67	189.84	737.40	576.79	67.29
11.	J&K	902.56	9,611.31	2,150.34	3,052.90	1,955.61	164.77
12.	Jharkhand	529.13	4,722.76	2,006.51	2,535.64	1,621.49	1,941.03
13.	Karnataka	1,270.33		2,483.31	3,753.64	1,676.31	1,676.17
14.	Kerala	900.69	1,342.36	671.18	1,571.87	1,280.74	1,270.40
15.	Ladakh	280.68	477.11	ND	280.68	165.39	NR
16.	Lakshadweep	9.25	39.63	19.82	29.07	NR	NR
17.	Madhya Pr.	1,060.06		3,971.18	5,031.24	3,997.65	3,991.04
18.	Maharashtra	2,363.58		5,583.20	7,946.78	4,796.19	5,007.33
19.	Manipur	166.09	110.54	ND	166.09	38.38	6.09
20.	Meghalaya	369.49	3,567.25	713.85	1,083.34	855.33	95.27
21.	Mizoram	121.27	425.46	151.55	272.82	242.67	20.06
22.	Nagaland	19.57	366.86	183.43	203.00	202.00	33.12
23.	Odisha	799.56	2,108.54	1,054.27	1,853.83	1,266.25	1,258.25
24.	Puducherry	5.40	15.39	ND	5.40	5.23	0.56
25.	Punjab	0.00	479.02	119.76	119.76	NR	39.51
26.	Rajasthan	3,431.69	3,019.94	ND	3,431.69	2,350.50	2,195.09
27.	Sikkim	79.29	634.55	131.61	210.90	199.44	21.13
28.	Tamil Nadu	812.60	3,615.56	872.37	1,684.97	1,318.71	1,320.68
29.	Telangana	26.06	-	ND	26.06	NR	NR
30.	Tripura	227.01	1,773.40	594.18	821.19	533.04	59.32
31.	Uttar Pr.	2,478.12				12,164.42	14,186.82
32.	Uttarakhand	297.46	4,689.69	1,490.66	1,788.12	1,343.87	146.23
33.	West Bengal	1,751.06	3,806.29	1,903.15	3,654.21	2,575.87	2,747.83

DNH & DD does not avail fund

ND: Not Drawn

NR: Not Reported

Source: JJM - IMIS